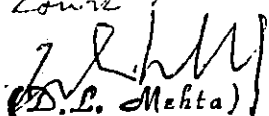


C.A.T. Bench, JODHPUR

Date of Order	Orders
1-2-93.	Mr. P.V. Kalla - Counsel for the applicant. Mr. V.S. Garg - Counsel for the respondents. TA has been disposed of by a separate order which has been pronounced in the Open Court.  (B. B. Mahajan) Member (Adm.)  (D. L. Mehta) Vice-Chairman
	Copy sent to the app. Counsel on 14 vide 1434 Date 18-2-93  17/2/93